

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO-2398
ANSWERED ON- 20/03/2025

CONDUCT OF NATIONAL AND INTERNATIONAL SPORTS EVENTS IN TELANGANA

2398. SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

(a) whether Government has taken a decision regarding the request of the State Government of Telangana to accord approval for conduct of national sports events like Khelo India and other international events in the State of Telangana;

(b) if so, the details thereof;

(c) whether Government has taken a decision on the request of the State Government to grant financial assistance in order to enhance and improve the sports infrastructure in the State so that national and international sports events in Telangana can be conducted;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) and (b) The State Government of Telangana has expressed interest for organizing the 7th edition of Khelo India Youth Games. However, Bihar has already been finalised as Host State for 7th edition of Khelo India Youth Games. Further, the granting of hosting rights for the National Games falls under the jurisdiction of the Indian Olympic Association (IOA), and the Ministry does not interfere in the workings of the IOA. In addition, as per the Assistance to National Sports Federations (NSFs) scheme, financial assistance is provided to recognized NSFs for the preparation and participation of Indian teams/sportspersons in international sporting events, the conduct of National Championships, and the organization of international tournaments in the country.

(c) to (e) The Khelo India Scheme and National Sports Development Fund (NSDF), implemented by this Ministry, under which financial assistance for development of sports infrastructure, including sports stadia, is provided, are demand-driven schemes. The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under Khelo India Scheme and NSDF, across the country, including in the State of Telangana, are available in public domain on the dashboards of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>.
